NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 127(ND)/2015 RT No.11/Chd/Pb/2016

Anil Chopra.

...Petitioner

Versus

M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

 Present:- Mr. Rajinder Mahajan, Advocate for petitioner along with Mr. Anil Chopra petitioner.
Mr. B.S. Sangha and Mr. Amit Vinayak, Advocates for respondents.

In view of the statement of the petitioner recorded separately, the

petition is dismissed as withdrawn

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(Justice R.P. Nagrath) Member (Judicial)

May 15, 2017